Central Regulation 2013 to 2015

2013
NIL

2014
NIL

2015
1. The Dadra and Nagar Haveli Value Added Tax (Amendment) Regulation, 2015.
2. The Daman and Diu Value Added Tax (Amendment) Regulation, 2015.
THE DADRA AND NAGAR HAVELI VALUE ADDED TAX (AMENDMENT) REGULATION, 2015

No. 1 of 2015

Promulgated by the President in the Sixty-sixth Year of the Republic of India.

A Regulation to amend the Dadra and Nagar Haveli Value Added Tax Regulation, 2005.

In exercise of the powers conferred by article 240 of the Constitution, the President is pleased to promulgate the following Regulation made by him:—

1. (1) This Regulation may be called the Dadra and Nagar Haveli Value Added Tax (Amendment) Regulation, 2015.

(2) It shall come into force on such date as the Administrator may, by notification in the Official Gazette, appoint.
2. In the Dadra and Nagar Haveli Value Added Tax Regulation, 2005, in section 4, in sub-section (f), in clause (b), for the words “four per cent.”, the words “five per cent.” shall be substituted.

PRANAB MUKHERJEE,
President.

DR. SANJAY SINGH,
Secy. to the Government of India.
Promulgated by the President in the Sixty-sixth Year of the Republic of India.

A Regulation to amend the Daman and Diu Value Added Tax Regulation, 2005.

In exercise of the powers conferred by article 240 of the Constitution, the President is pleased to promulgate the following Regulation made by him:

1. (1) This Regulation may be called the Daman and Diu Value Added Tax (Amendment) Regulation, 2015.

(2) It shall come into force on such date as the Administrator may, by notification in the Official Gazette, appoint.

2. In the Daman and Diu Value Added Tax Regulation, 2005 (hereinafter referred to as the principal Regulation), in section 4, in sub-section (1), in clause (b), for the words “four per cent.”, the words “five per cent.” shall be substituted.
3. In the principal Regulation, in the Third Schedule, in the heading, for the words “four per cent.”, the words “five per cent.” shall be substituted.

PRANAB MUKHERJEE,
President.

DR. G. NARAYANA RAJU,
Secretary to the Govt. of India.